

Through Fax

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Md. Nasiruddin, District & Addl. Sessions Judge, Deoghar,
2. Sri Om Prakash Pandey No.-2, District & Addl. Sessions Judge-cum- Spl. Judge Land Acq., Hazaribagh [U.O.T. to Dhanbad],
3. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra,
4. Sri Pradeep Kumar, Addl. Judicial Commissioner-cum-Spl. Judge CBI (AHD Scam), Ranchi,
5. Sri Sunil Kumar Singh No. 2, District & Addl. Sessions Judge, Giridih [U.O.T. to Ranchi],
6. Sri Rizwan Ahmed, District & Addl. Sessions Judge-cum- Spl. Judge Anti Corruption Bureau, Dumka [U.O.T. to Dhanbad],
7. Sri Devendra Kumar Pathak, District & Addl. Sessions Judge-cum- Spl Judge ACB, Daltonganj,
8. Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Spl Judge CBI (AHD Scam), Ranchi,
9. Sri Pankaj Kumar No. 2, District & Addl. Sessions Judge, Daltonganj,
10. Sri Lolark Dubey, District & Addl. Sessions Judge, Deoghar [U.O.T. to Gumla],
11. Sri Surendra Sharma, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Rape Cases, Hazaribagh,
12. Sri Ranjeet Kumar, District & Addl. Sessions Judge-cum-Spl. Judge FTC, for offences against Women, Bokaro,
13. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Sahebganj,
14. Sri Bal Krishan Tiwari, District & Addl. Sessions Judge, Daltonganj,
15. Sri Alok Kumar Dubey, District & Addl. Sessions Judge, Ghatshila [U.O.T. to Dhanbad],
16. Sri Niraj Kumar Srivastav, Addl. Principal Judge, Addl. Family Court, Dhanbad [U.O.T. to Simdega],
17. Sri Arvind Kumar Pandey, District & Addl. Sessions Judge, Giridih [U.O.T. to Dhanbad],
18. Sri Vishwa Nath Shukla, Additional Judicial Commissioner-cum-P.O. MVACT, Ranchi,
19. Sri Sachindra Kumar Pandey, District & Addl. Sessions Judge-cum-Spl. Judge CBI, Dhanbad [U.O.T. to Ranchi],
20. Sri Diwakar Pandey, Additional Judicial Commissioner-cum--Spl. Judge CBI (Other than AHD Scam), Ranchi,
21. Sri Ashok Kumar No. 2, District & Addl. Sessions Judge-cum-Spl. Judge FTC, for offences against Women, Jamshedpur [U.O.T. to Hazaribagh],
22. Sri Anil Kumar Mishra No. 1, , Additional Judicial Commissioner-cum--Spl. Judge CBI (Other than AHD Scam), Ranchi,
23. Sri Sudhanshu Kumar Shashi, District & Addl. Sessions Judge cum-Spl. Judge FTC, for offences against Women, Dhanbad,
24. Sri Dhruv Chandra Mishra, District & Addl. Sessions Judge, Godda [U.O.T. to Giridih],
25. Sri Sanjay Kumar No. 1, District & Addl. Sessions Judge-cum- Spl. Judge, CBI, Dhanbad,
26. Sri Ramesh Kumar, District & Addl. Sessions Judge, Hazaribagh,
27. Sri Martand Pratap Mishra, District & Addl. Sessions Judge-cum-P.O. Commercial Court, Jamshedpur,
28. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
29. Sri Sanjay Kumar Singh No. 1, District & Addl. Sessions Judge-cum- Spl Judge ACB, Dhanbad [U.O.T. to Hazaribagh],
30. Sri Rajeev Anand, Addl. Judicial Commissioner-cum-P.O. Commercial Court, Ranchi.

Sub: - Nomination for attending the Refresher Training Course (R-2) scheduled to be held on 07th & 08th, April, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course (R-2) on "**Role & Challenges of the Commercial Courts**" scheduled on **07th & 08th, April, 2018** at Judicial Academy Jharkhand, Ranchi with a direction to report the Academy on **07.04.2018 at 9:30 AM** in proper dress for registration.

You are also accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for the stay of the nominated Officers have been made in Hostels at Judicial Academy Jharkhand, Ranchi from the evening of 06th April, 2018 till the evening of 08th April, 2018.


Yours faithfully,

Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 1542 /Apptt.

Dated, Ranchi, the 04/04/2018

Copy forwarded to all the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 974/JAJ dated 21.03.2018 / the Member Secretary, Jharkhand State Legal Services Authority, Ranchi/ the C.P.C I/c., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


03:04:2018.

Registrar (Administration)